

MR. CHAIRMAN: Message from Lok Sabha.

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### MESSAGE FROM LOK SABHA

#### **Regarding nomination of Members to the Joint Committee on Offices of Profit**

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:-

"I am directed to inform you that Lok Sabha, at its sitting held on Tuesday, the 15<sup>th</sup> March, 2022, adopted the following motion:-

"That this House do recommend to Rajya Sabha that Rajya Sabha do elect three Members of Rajya Sabha, in accordance with the system of proportional representation by means of single transferrable vote, to the Joint Committee on Offices of Profit in the vacancies caused by the retirement of Shri V. Vijayasai Reddy, M.P., Dr. Sasmit Patra, M.P. and Shri Mahesh Poddar, M.P. from Rajya Sabha and do communicate to this House the names of the Members so appointed by Rajya Sabha to the Joint Committee."

2. I am to request that the concurrence of Rajya Sabha in the said motion, and also the names of the members of Rajya Sabha so appointed to the Joint Committee, may be communicated to this House."

I am to inform that the above message was received on 15<sup>th</sup> of March, 2022, during the previous Session and was not reported to the House in that Session as requested by Lok Sabha, as the term of office of the Members mentioned therein was yet to expire.

MR. CHAIRMAN: No slogans. ...*(Interruptions)*... Nothing will go on record. ...*(Interruptions)*.. Nothing shall be shown, seen, reported...*(Interruptions)*... Please, one minute. ...*(Interruptions)*...

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